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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

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Regn. No. OA 1063/90

Date of decision: 04.10.1990

Sunil Kumar Pattanayak Vs U.O.I & Ors.

Applicant through counsel Shri A.K. Behra

Respondents through Shri P.H. Ramchandani, Sr Counsel,
is present.

The points raised in this O.A. are covered in our decision
in OA No. 2006/90 Dr. Harmeet Singh & Ors Vs. Union of India
& Ors. and OA No. 1853/90 Shri Jayanta Kumar Basu & Ors
Vs. Union of India & Ors. We have already indicated our views
on the points raised in the above cases.

For the reasons indicated therein, this O.A. is rejected.

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(B.C. Mathur)

Vice-Chairman


(Amitav Banerji)

Chairman